

**Books of Indian Authors Published  
in U.S.S.R.**

**1677. Shri George Fernandes:  
Shri Madhu Limaye:  
Shri J. H. Patel:**

Will the Minister of Education be pleased to state:

(a) the number of books by Indian authors published in the Soviet Union, and

(b) the amount of royalty paid to the Indian authors of these books and the currency in which it was paid?

The Minister of State in the Ministry of Education (Shri Sher Singh): (a) and (b). No information is available. U.S.S.R. is not a member of the International Copyright Conventions.

**Repatriates from Ceylon**

**1678. Shri P. Viswambharan:  
Shri D. C. Sharma:**

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the steps taken by Government to rehabilitate the repatriates from Ceylon; and

(b) the number of repatriates from Ceylon benefited by Government's rehabilitation scheme in 1966-67?

The Minister of State in the Ministry of Labour Employment and Rehabilitation (Shri L' N. Mishra): (a) A statement is attached.

(b) Repatriation under the Indo-Ceylon Agreement 1964 has no yet commenced.

*Statement*

Preparatory steps taken so far for the rehabilitation of repatriates from Ceylon are as follows:—

(1) Priority has been accorded to repatriates from Ceylon for appointment under the Central Government through the Employment Exchanges.

(2) Age limit has been relaxed to 45 years (50 years for Scheduled Castes and Scheduled Tribes) for appointment

through the Employment Exchanges.

(3) Age and fee concessions have also been granted in respect of appointments made through the Union Public Service Commission.

(4) Public Sector Undertakings have been requested to reserve 25 per cent to 33-1/3 per cent of vacancies for repatriates from Burma and Ceylon.

(5) Special Employment Liaison Officers have been appointed at Vishakhapatnam and Madras to render employment assistance to the repatriates.

(6) The Scope for absorption of plantation workers in the existing plantations to the extent possible, are being investigated with the assistance of the Tea Board of India and United Planters Association of South India.

(7) Proposals for setting up new plantations in Andaman and Nicobar Islands, Madras and Mysore States are being examined.

(8) It has been decided to extend to repatriates from Ceylon the schemes, already sanctioned for Burma repatriates, for grant of loans for carrying on trade or business or profession and for construction of houses and business premises and grant of educational concessions and stipends.

**दिल्ली पुलिस**

1679. श्री कंवर लाल गुप्त :  
श्री इन्द्रजीत गुप्त :  
श्री अंकार लाल बेहशा :  
श्री काशी नाथ पांडे :

क्या गृहकार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार दिल्ली में पुलिस विभाग का पुनर्गठन करने का है; और